

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4491

ANSWERED ON:24.04.2008

OPENING OF PETROL DIESEL KEROSENE OIL LPG OUTLETS IN U.P.

Hasan Chaudhary Munawwar

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a): the name of places in districts-Meerut, Ghaziabad, Muzaffarnagar, Saharanpur, Azamgarh, Mau, Jaunpur and Ghazipur, in Uttar Pradesh where the petrol/diesel/ Kerosene oil/ LPG outlets are proposed to be opened by various companies during the year 2008-09, 2009-10 and 2010-2011; and

(b): the time by when the process of inviting applications and the selection of dealers is likely to be started?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a)&(b): After dismantling of Administered Pricing Mechanism (APM) with effect from 1.4.2002, the public sector oil marketing companies (OMCs) viz., Indian Oil Corporation Limited (IOC), Hindustan Petroleum Corporation Limited (HPC) and Bharat Petroleum Corporation Limited (BPC) have freedom to set up retail outlet (RO) dealerships, LPG distributorships and SKO-LDO dealerships as per their commercial consideration based on feasibility and economic viability of the selected locations. The selection of dealers/distributors are done by the OMCs in accordance with objective and transparent guidelines laid down by them for the purpose. The location-wise details are available with the Directors (Marketing) of the concerned OMCs. OMCs have reported that it is difficult to indicate a definite time-frame by when the locations will be advertised and the selection of dealers can take place since fresh advertisements for selection of dealerships/distributorships of petroleum products can be done only on the completion of the process of feasibility studies, rostering/categorization of identified locations etc. Moreover, land has to be obtained for locations where Corpus Fund Facility is applicable and only then advertisements can be released.